

HIGH COURT OF UTTARAKHAND AT NAINITAL
NOTICE

In continuation of earlier Notice no. 18 dated 18.07.2020, it is informed that the date of deposition of requisite fee for the following Advocates' Clerks has been extended till 15.09.2020.

Sl. No.	Registration No.	Name of the Advocate Clerk	Name of the Sr. Advocate/Advocate
1.	14/2003	Sri Surendra Singh Bisht	Sri Ramji Srivastava
2.	43/2004	Sri Ramesh Chandra Nainwal	Sri Arvind Kumar Sharma
3.	21/2009	Sri Deepak Kumar	Sri D.S. Patni
4.	09/2010	Sri Pankaj Joshi	Sri Lokendra Dobhal
5.	14/2010	Sri Raghubir Singh Farswan	Sri D.S. Patni
6.	03/2016	Sri Vivek Kumar Arya	Sri C.S. Rawat
7.	08/2016	Sri Narendra Singh	Sri Mohit Maulekhi
8.	15/2019	Sri Sandeep Kumar	Sri S.S. Yadav
9.	16/2019	Sri Karan Kumar	Sri R.C. Tamta
10.	21/2019	Sri Himanshu Joshi	Sri Prashant Khanna
11.	23/2019	Sri Udit Tiwari	Sri Shiv Pande
12.	34/2019	Sri Ramesh Chandra	Sri Jayvardhan Kandpal
Fresh Registration			
1.		Shabnam Parveen	Sri Askari Husain

By order of Hon'ble the Acting Chief Justice

Sd/
(Anuj Kumar Sangal)
Registrar (Vigilance)
For Registrar General

No. 4005/UHC/Admin.B/2006

Dated 07 September, 2020.

Copy to:

1. President/Secretary, High Court Bar Association, Nainital.
2. Deputy Registrar Accounts/Judicial.
3. D.R. Listing for publishing the notice in the cause list of Hon'ble High Court.
4. I/C NIC, High Court of Uttarakhand, Nainital with request to upload it on the website of the Hon'ble High Court.
5. Notice Board of High Court and Notice Board of Bar Association.
6. Guard File.

Deputy Registrar
Admin.B